

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.310
IA-3217/2022
In
IB-77(ND)/2019

IN THE MATTER OF:

M/s. Knight Frank (India) Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s. RAF Sationers Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Adv. Abishek Srivastava

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **09.02.2023.**

**-SD-
(Court Officer)**